

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-102
IB-761(ND)/2018
In
New IA 3592/2020

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

Vs.

M/s. Ortel Communication Ltd.

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 9 IBC Code 2016

Order delivered on 25.09.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Mr. Nipun Goutam, Mr. Kanishk Khetan, Mr. Anil Goel,
Advocates

For the Respondent/CD :

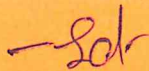
For the Intervener :

ORDER

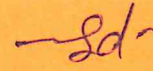
IA 3592 of 2020:-

Counsel for the Applicant is present. Respondent Nos. 1 & 3 are present. No representation on behalf of the Respondent No. 2. The counsel for the Applicant is directed to send private notice to Respondent No. 2 and file proof of service along with an affidavit on or before next date of hearing.

List this matter on 7th October 2020.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-102

IB-761(ND)/2018

In

C.A No. 641,774,769,576,515/C-III/ND/ 2020

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

Vs.

M/s. Ortel Communication Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC Code 2016

Order delivered on 25.09.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

: Mr. Nipun Goutam, Mr. Kanishk Khetan, Advocates

Mr. Ritin Rai, Mr. Raghav Shanker, Mr. Madhav Kanoria, Mr. Sri Deepa Bhattacharya, Ms. Gunjan Mathur, Advocates in CA-515 & CA-769, Mr. Ramji Srinivasan, Mr. K.R Sasiprabhu, Mr. Tushar Bhardwaj, Mr. Shikhar Singh, Advocates in CA-641

For the Respondent/CD

: Ms. Arushi Mishra, R-2 in CA-641 & R-1 in CA-774, Mr. Abhijeet Sinha, Ms. Bhavya Sethi, R-5 in CA-641 & R-3 in CA-774

For the Intervener

:

ORDER

C.A. No. 641, 774, 769, 576 & 515 of 2020:-

List these matters on 7th October 2020.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)